ITPO has estimated the cost of the project at ₹ 2,254 crore and a time frame of 24-30 months for completion of the project from the date of Award of Work to the Project Executor. This includes the time taken in obtaining necessary Statutory Approvals from local authorities.

- (c) ITPO will contribute ₹ 1200 crores out of its free reserves towards the estimated cost and raise the balance funds of ₹ 1054 crore through long term loan from banks/financial institutions and/or land monetisation for hotel.
 - (d) Yes, Sir.
- (e) The proposal includes basement parking for 4,800 Equivalent Car Space (ECS), Bus Coaches Parking/Drop-Off Plaza and 200 ECS at ground level. The proposal has been approved by the Unified Traffic and Transportation Infrastructure (Planning and Engineering) Centre (UTTIPEC), Delhi Development Authority (DDA).
 - (f) Not applicable.

Impact of IPR related issues on life saving drugs

- 325. PROF. M. V. RAJEEV GOWDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government has created alist of industries and public services that may significantly suffer due to India's inclusion in United States' Priority Watch List for Intellectual Property Rights this year (Special Report 301);
 - (b) if so, the details thereof;
- (c) the steps Government has taken to ensure continuous manufacturing and supply of life saving drugs for which IPR related issues have been raised; and
 - (d) the details thereof since the year2015?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE and INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) No such list has been prepared. The Special 301 Report issued by the United States under the US Trade Act of 1974 is a unilateral measure to create pressure on countries to enhance IPR protection beyond the TRIPS agreement. Under the WTO regime, any dispute between two countries needs to be referred to the Dispute Settlement Body of the WTO and unilateral actions are not tenable under this regime. Special 301 is an extra territorial application of the domestic law of a country, which is inconsistent with the established norms of the WTO.

(c) and (d) India is self-sufficient in most of the medicines which are consumed

by the patients in the country, as there are good therapeutically equivalents of even those medicines for which certain IPR issues have been raised.

Further, National Pharmaceutical Pricing Authority (NPPA) under Department of Pharmaceuticals monitors the production and availability of medicines through Drugs Control Administration of State Governments. NPPA takes remedial steps for ensuring availability of drugs by impressing upon manufacturers to rush the stocks to the places from where such shortage is either reported by State Drug Controllers or otherwise comes to the notice of NPPA.

Impact of slaughter ban on export of meat

326. SHRI M. P. VEERENDRA KUMAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantity and value of meat and meat products exported and imported during each of the last three years, product and country-wise;
- (b) the extent of reduction of meat exports and loss thereby due to the ban on selling cow and buffalo for slaughter;
- (c) whether there has been demand from any State and other quarters to impose ban/restrictions on export of meat and meat products from the country; and
- (d) whether the present ban on selling animals for slaughter and other restrictions becomes instrumental for stopping the facilities and incentives provided by Government to boost export of meat products?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The quantity and value of meat and meat products exported and imported during each of the last three years, product and country-wise (top-5) is given in the Statement (See below).

- (b) The operation of the Notification issued by the Ministry of Environment, Forests and Climate Change on 23rd May, 2017 has been stayed by the Hon'ble Supreme Court of India and hence, the question of reduction of meat exports and loss due to ban on selling of cow and buffalo for slaughter does not arise.
- (c) The Government keeps receiving representations from all walks of life from time to time. Some of the representations were received from Gau Vansh Vikas Prakoshth, Shree Bharat Vashiya Digamber Jain Mahasabha Charitable Trust, Akhil Bharat Krishi Go Seva Sangh, Govanshi Hatya Evam Niryat Nidhi Parishad etc.
 - (d) Does not arise.